

Annexure-1

Name of the corporate debtor: VARAD LIFESCIENCE PRIVATE LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 25.05.2021

List of secured financial creditors

Sl. No.	Name of Creditor	Details of claim received		Detail of Claim admitted							Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	amount claimed	Amount of Claim admitted	Nature of claim	Amt. covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					Amount of contingent claim
1	S M Pharma	24.08.2018	20695090	20695090	Loan by the claimant	13000000	No	Note-1	0		0	0	0	0	
2	Sneh Gulati	24.08.2018	3500000	3500000	Loan by the claimant	2500000	No	Note-1	0		0	0	0	0	
3	Krishna Distributors	25.08.2018	9524000	9524000	Loan by the claimant	1000000	No	Note-1	0		0	0	0	0	
4	Rottex Mercantile Private Limited	25.08.2018	56745053	56745053	Loan by the claimant	1593520	No	Note-1	0		0	0	0	0	

Note: In accordance with the provisions of regulation 31(1) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, a public announcement was made on 22nd March 2021 and published in Business Standard, Ahmedabad Edition English Daily News Paper and Jai Hind, Ahmedabad Edition Gujarati daily News Paper. The last date for submission of claim was 19th April, 2021 and till that date we have not received any claims from the stakeholders. Further, no updated/fresh claims were received and hence the list of stakeholder is prepared based on the claims received during the corporate insolvency resolution process ("CIRP").